

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. 190/91

New Delhi this the 6th day of January, 95.

Shri N.V. Krishnan, Vice Chairman(A).

Dr. A. Vedavalli, Member(J).

1. Parmod Behari Sinha
S/o Shri Kailash.
2. Krishna Nand Chaudhary,
S/o Shri R.R. Chaudhary.
3. Abdul Hai Siddiqui
S/o Shri Haji Abdul Razzaq.
4. Surendra Kumar Kulshesstra,
S/o Shri J.P. Kulshesstra.
5. Subash Chandra Verma
S/o Shri Gulab Singh.
6. Jai Pal Sharma,
S/o Shri C.P. Sharma.
7. Dileep Saraswat
S/o Shri Radha Channa Saraswat ... Petitioners.

(All Section Controllers, Northern Railway, Tundla)

By Advocate Shri B.S. Mainee.

Versus

Union of India through

1. The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
Allahabad.
3. The Divisional Traffic Superintendent,
Northern Railway,
Tundla. ... Respondents.

None for the respondents.

ORDER (ORAL)

Shri N.V. Krishnan

Shri B.S. Mainee, learned counsel for the applicants, states that he has no instruction from his clients. He submits that the application may, therefore, be disposed of as having become infructuous. In the

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-2-

circumstance, we dismiss the O.A. as having become
infructuous. The interim order earlier issued is
vacated.

Dr. A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER(J)

N. V. Krishnan
6.1.95

(N.V. KRISHNAN)
VICE CHAIRMAN(A)

'SRD'